

HIGH COURT OF JAMMU AND KASHMIR

(OFFICE OF THE CENTRAL PROJECT COORDINATOR, e-COURTS)

Notification

No: 01-CPC-J

Dated:- 25-2-2014

Applications in the prescribed format (ANNEXURE-A) are invited from permanent residents of J&K State for the posts of System officers and System Assistants for implementation of e-Court Mission Mode Project in J&K State on consolidated salary and the application form may be personally delivered in the office of the undersigned at Jammu for the candidates belong to Jammu province, at Srinagar for candidates belong to the Kashmir Province and candidates belong to the Leh and Kargil Districts can submit their applications forms in the Court of their respective Principal District & Sessions Judge before or on 14th of March 2014.

Position	No. of posts	Educational Qualification	Consolidated monthly salary.
System Officer	07	B.E / B.Tech / MCA in Computer Science/ Engineering or Information Technology. Or	11,100/-
		Master Degree in Physics/ Maths/ Statistics/ Operations Research with Post Graduate Diploma in Computer Science or Master degree in Computer Science/ Information Technology. Or	
		B.sc (Computer Science or IT) or BCA or Bachelor's degree with Post Graduate Diploma in Computers Science/ Applications with two years of experience in relevant field.	
System Assistant	08	Government Recognized Diploma in computers after 10th Standard.	6800/-

(Number of posts may be increase or decrease depending upon the vacancy position at the time of final selection)

25/2/2014

Eligibility Criteria

The age of the candidate should not be more than 37 years

Certificates to be attached

1. Date of Birth Certificate.
2. Permanent Resident Certificate.
3. Qualification Certificates.
4. Work Experience. (if Any)

Job Responsibilities for System Officers :

- a) To assist the High Court and District Court in ICT System Administration & Management and discharge the duties independently as and when required.
- b) To assist the High Court, District and Taluka/Muffasalat level Project Supervision Committees in system administration and management.
- c) To manage ICT infrastructure such as servers, computers, laptops, scanners, printers, LAN, Internet Connectivity, communication equipment such as switches, routers, modems etc.
- d) Interaction with vendors for maintaining and supporting the equipment.
- e) Installation and maintenance of Operating System, office tools, customized application etc.
- f) Assistance in training of end-users.
- g) Such other technical support/ duties as assigned by the High Court/District Court from time to time.

Job Responsibilities for System Assistants:

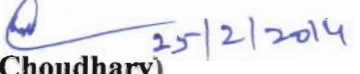
- a. To assist System Officer in maintenance / troubleshooting of ICT infrastructure such as servers, computers, laptops, scanners, printers, LAN, internet Connectivity, communication equipment such as switches, modems, etc in coordination with the concerned service providers.
- b. Such other technical support/ duties as assigned by the High Court/District Court from time to time.

Terms & Conditions:-

1. The posts carries a consolidated pay of Rs.11,100/- for System officers and Rs:- 6800/- p.m. for System Assistants and is purely on contractual Basis.
2. The consolidated salary subject to the availability of the funds from the Government.
3. The person appointed may be transferred to any district across the State of J&K, depending upon administrative exigencies.

25/2/2014

4. All eligible candidates will be required to appear for the interview on a date which is notified separately. The date of the interview shall be notified through print media and separate call letters will not be mails to the candidates.
5. No Travelling Allowance will be paid to the Candidates appearing for the interview.
6. Incomplete applications, applications received after the due date will be summarily rejected. No further correspondence will be entertained, in this regard.

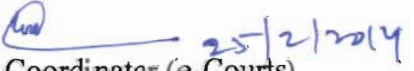

(Khalil Choudhary)
Central Project Coordinator (e-Courts)
High Court of J&K
Jammu

No:- 257-267-CPG-J

Dated:- 25-2-2014

Copy to:-

1. Registrar General High Court of J&K, Jammu.
2. Principal District & Sessions Judge, Leh & Kargil, for information
3. Secretary to Hon'ble Mr. Justice Mohammad Yaqoob Mir,
Chairperson e-Courts, High Court of J&K, for information of his lordship.
4. Secretary to Hon'ble Mr. Justice Muzaffar Hussain Attar,
Member, e-Committee, High Court of J&K, for information of his lordship.
5. Secretary to Hon'ble Mr. Justice Tashi Rabstan,
Member, e-Committee High Court of J&K, for information of his lordship.
6. Director Information J&K, Jammu with the request to publish the notification in two leading daily news papers of the State and one local news paper of Ladakh Region and for publicity through local electronic media of Ladakh Region.


Central Project Coordinator (e-Courts)
High Court of J&K
Jammu

ANNEXURE-A

**Application for the posts of System Officers and System Assistants for
implementation of e-Court Mission Mode Project in the State of J&K**

S.no:- _____
For office use only

Affix passport size
photograph duly
attested by Gazetted
officer (do not pin or
staple)

1.	Position for which applied (System officer/System Assistant)	
2.	Name of the applicant	
3.	Father/ Guardian's name	
4.	Date of Birth	
5.	Sex Male/ female	
6.	Marital Status	
7.	Permanent Address	
8.	Present Address	
9.	Highest educational qualification	
10.	Details of other professional qualification	
11.	Work experience in the relevant field (if any)	
12.	e-mail address for communication	
13.	Phone no./ Mobile no. for communication	

Dated

Signature of the Candidate